

**Defence land scam in Pune**

807. SHRI UPENDRA KUSHWAHA :  
DR. K.P. RAMALINGAM :

Will the Minister of DEFENCE be pleased to state:

(a) whether CBI has registered cases of criminal conspiracy, criminal misconduct and cheating against retired army officers in land scam cases in Pune:

(b) if so, the details thereof;

(c) whether a land scam has also taken place in Kandivali and CBI is conducting inquiry of the same; and

(d) whether a large area of defence land is under encroachment and if so, the State/UT-wise details there of and the measures taken to retrieve the land?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY) : (a) and (b) Yes. CBI has registered one case against a retired Army Officer in which Lt. Gen (Retd) N. Thamburaj has been named as an accused.

(c) Yes, one Preliminary Enquiry has been registered by CBI.

(d) A Statement on State/UT-wise encroachment of defence lands as on 12.12.2011 is given in Statement (See below). Action for removal of encroachment is taken under the provisions of Public Premises (Eviction of Unauthorised Occupants), Act, 1971 as well as under the Cantonments Act, 2006. Detailed instructions emphasizing the need for ensuring vigilance, detection and prevention of new encroachments have been issued by the Ministry. The process of detection and removal of the encroachments is a continuing exercise.

***Statement****State/UT-wise details of encroachment of defence lands (As on 12.12.2011)*

Sl.No.	State	Area under encroachment (in acres)
1	2	3
1.	Andaman and Nicobar	0.414
2.	Andhra Pradesh	214.425
3.	Arunachal Pradesh	36.3
4.	Assam	616.569
5.	Bihar	448.88
6.	Chandigarh	--

1	2	3
7.	Chhattisgarh	165.76
8.	Dadara and Nagar Haveli	--
9.	Delhi	113.5997
10.	Daman and Diu	--
11.	Goa	4.05
12.	Gujarat	303.6407
13.	Haryana	959.0387
14.	Himachal Pradesh	143.9041
15.	Jammu and Kashmir	729.349
16.	Jharkhand	77.7
17.	Karnatak	28.5819
18.	Kerala	0.0665
19.	Lakshadweep	--
20.	Madhya Pradesh	1491.796024
21.	Maharashtra	2487.9482
22.	Manipur	0
23.	Meghalaya	15.4337
24.	Mizoram	--
25.	Nagaland	--
26.	Orissa	45.31825
27.	Pondicherry	--
28.	Punjab	495.7967
29.	Rajasthan	367.729
30.	Sikkim	--
31.	Tamil Nadu	71.1776
32.	Tripura	--

1	2	3
33.	Uttar Pradesh	3079.9508
34.	Uttarakhand	23.574
35.	West Bengal	405.6423
TOTAL		12327.27257

### Kaveri Project

808. DR. K.P. RAMALINGAM :  
SHRI UPENDRA KUSHWAHA :

Will the Minister of DEFENCE be pleased to state:

(a) whether nearly two decades after the commencement of the Kaveri project and 13 years after the original probable date of completion, with an expenditure of Rs. 1892 crore, Gas Turbine Research Establishment (GTRE) is yet to fully develop an aero-engine which meets the specific needs of the Light Combat Aircraft (LCA);

(b) whether Government has ascertained the reasons and identified the officers responsible for the failure of Kaveri project;

(c) the details of defence projects running behind the schedule together with the reasons therefor giving the cost escalation thereof; and

(d) the measures taken to complete defence projects as per schedule?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY) : (a) to (d) Project for development of aero-engine "Kaveri" was taken up in 1989 by Gas Turbine Research Establishment (GTRE) with a sanctioned cost of Rs. 382.81 Cr. and Probable Date of Completion (PDC) of 1996. The cost of the project was revised to Rs. 2839.00 Cr. with PDC of December 2009. Further continuation of Kaveri project beyond the PDC has been approved by the Government within the sanctioned cost and scope.

Although there has been delay in this project due to certain reasons but for the first time Defence Research and Development Organisation (DRDO) ventured to initiate engine development programme and achieved many milestones, like Official Altitude Testing, Phase-I flight trials in the Flying Test Bed, etc. Kaveri (K9) Engine was integrated with IL-76 Aircraft and flight tested for over 55 hours. This flight test envelop covered 12 Km altitude and a speed of 0.7 Mach No. Thus, DRDO demonstrated its technological capability in aero-engine technology. This has been a great achievement in the aerospace community of the country, when the first ever indigenously developed fighter aircraft engine was subjected to flight testing. Tacit knowledge acquired by the DRDO scientists during this project will also be applied for further aerospace